

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/18(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	AME INFRALOGISTICS PRIVATE LIMITED VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Operational Creditor
Mr. Niladri Bhattacharjee, Adv.]
Ms. Priyanka Kundu, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. None appears for the Corporate Debtor.
2. Last chance is given to the Corporate Debtor to file reply affidavit within a period of two weeks failing which an appropriate order will be passed against them on the next date of hearing.
3. List this matter on **21st June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**